

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA: (a) and (b) A statement is laid on the Table of the House.]

## STATEMENT

Period	Head of Crime	No. of cases convicted so far	Details of convictions			Details of persons arrested				
			Nature of sentence			Arrested	Challenged	Convicted	Acquitted	Pending Trial
			Death sentence	Life imprisonment	Other sentences					
1-1-1965 to 31-10-65	Murder . . .	25	4	14	7	90	90	39	50	1
	Buglary . . .	171			171	315	315	216	73	26
	Dacoity . . .	1	..	..	1	51	51	3	6	42
	Kidnapping of minors	26	..	..	26	125	125	35	74	16
	Abduction of Women	5	..	..	5	101	101	8	80	13]

## PRIVATE SCHOOLS AND COLLEGES IN HARYANA

1471. SHRI JAGAT NARAIN: Will the Minister of EDUCATION be pleased to state:

(a) the percentage of grant given by the State Government to the privately managed recognised schools and colleges in Haryana;

(b) whether there is any proposal under Government's consideration to put these educational institutions at par with the aided schools and colleges in Delhi; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c) The required information is not available with the Government of India. The Government of Haryana has been addressed to furnish facts and the information when received will be laid on the Table of the Sabha.

आगरा, मेरठ और कानपुर विश्वविद्यालयों में नान-टीचिंग कर्मचारियों के वेतन-क्रम

1472. श्रीमती विद्यावती चतुर्वेदी: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आगरा, मेरठ और कानपुर विश्वविद्यालयों से सम्बद्ध कालेजों के नान-टीचिंग कर्मचारियों के वेतन-क्रमों में संशोधन करने का कोई प्रस्ताव केन्द्रीय सरकार अथवा विश्वविद्यालय अनुदान आयोग के विचाराधीन है ;

(ख) यदि हां, तो इस विषय में नवीनतम स्थिति क्या है ; और

(ग) उस पर कब तक निर्णय किये जाने की सम्भावना है ?

†[PAY SCALES OF NON-TEACHING STAFF OF AGRA, MEERUT AND KANPUR UNIVERSITIES

1472. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of EDUCATION be pleased to state:

(a) whether any proposals to revise the pay scales of the non-teaching staff of the colleges affiliated to the Agra, Meerut and Kanpur universities are under consideration of the Central Government or the University Grants Commission;

(b) if so, what is the latest position in this regard; and

†[ ] English translation.

(c) by when a decision is likely to be taken thereon?]

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क)  
जी नहीं।

(ख) और (ग) प्रश्न नहीं उठता।

†[THE MINISTER OF EDUCATION  
(DR. TRIGUNA SEN): (a) No, Sir.

(b) and (c) Do not arise.]

#### INCREASE IN THE TONNAGE OF INDIAN SHIPPING

1473. SARDAR RAM SINGH: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the National Shipping Board has recently urged upon Government to allocate adequate funds to increase the tonnage of Indian Shipping;

(b) if so, what are the details in this regard; and

(c) what is Government's reaction thereto?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) Yes, Sir.

(b) It was decided at the meeting of the National Shipping Board held at New Delhi on 2-12-67 that the Board should make a strong recommendation to Government to the effect that:—

(i) Shipping should be accorded priority of a high order in our development plans.

(ii) Adequate rupee resources should be made available for the acquisition of ships.

(iii) Foreign exchange should be released from free sources for meeting the down payment of ships acquired from abroad.

(c) Government will give due consideration to the recommendations

1474. [Transferred to the 20th December, 1967.]

#### SECOND SHIPYARD IN COCHIN

1475. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether Government have received the comments of Mitsubishi Heavy Industries Ltd., Japan for the Second Shipyard in Cochin;

(b) if so, the action taken by Government thereon; and

(c) whether Government are aware that this firm assisted Dr. Dharam Teja in defrauding Government by giving false and forged receipts and inflated bills?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The Mitsubishi Heavy Industries have stated that their earlier project report would need modification in the light of the decision of the Government on the scope and size of the project. The Mitsubishi Heavy Industries have been requested to send their representatives to India to conclude a mutually acceptable agreement.

(c) The matter is under enquiry.

#### ATTACKS BY EAST PAKISTAN RIFLEMEN ON ASSAM BORDER

1476. SARDAR RAM SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of attacks by East Pakistan Riflemen on the Assam border has increased during the last few months;

(b) whether it is also a fact that an Indian villager was kidnapped recently; and

(c) if so, what steps have been taken to get him released?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

(b) Yes, Sir.

(c) Protests have been lodged with the Pakistani authorities with a request